GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

UNSTARRED QUESTION NO. 109 TO BE ANSWERED ON: 02.02.2024

PM-PRANAM Scheme in Andhra Pradesh

109: SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government is proposing to launch the PM-PRANAM scheme in the country;
- (b) if so, the details thereof along with the present status of the said scheme in Andhra Pradesh and the funds disbursed therefor;
- (c) whether the Government is incentivizing States which has used lesser amounts of chemical fertilizers in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR CHEMICALS & FERTILIZERS (SHRI BHAGWANTH KHUBA)

(a) to (d): The Cabinet Committee on Economic Affairs (CCEA has approved the "PM Programme for Restoration, Awareness Generation, Nourishment, and Amelioration of Mother-Earth (PM-PRANAM)" on 28th June, 2023. The initiative aims to complement the efforts initiated by States/UTs to save the health of Mother Earth by promoting sustainable and balanced use of fertilizers, adopting alternate fertilizers, promoting organic & natural farming etc.

All states/UTs, including Andhra Pradesh, are covered under the PM- PRANAM. Under the said scheme, 50% of the fertilizer subsidy saved by a State/UT in a particular financial year by way of reduction in consumption of chemical fertilizers (Urea, DAP, NPK, MOP) compared to previous 3 years' average consumption, will be passed on to that State/UT as Grant.

The scheme has been made operational from current Financial Year (FY) 2023-24 and the savings by the states, if any, are to be computed and passed on to the states after the end of FY 2023-24.
